



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

37

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/848/IB/2018  
NAME OF THE PETITIONER : DEV VALVES & BOILER MOUNTING  
NAME OF THE RESPONDENT : ETA ENGINEERING PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	A. Kevin Thomas For King & Partridge	Counsel for Respondent	
1.	Y. Aravind Reddy	counsel for Applicant	

**ORDER**

Counsels for both the parties present. It has been submitted that the parties are exchanging proposals for settlement and prayed for time to report the outcome of the settlement. At request, time is enlarged. Put up on **17.09.2018 at 10.30 A.M.**

  
(CH. MOHD. SHERIFF TARIQ)  
MEMBER (JUDICIAL)